

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

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|------------------|--|
| IN THE MATTER OF | THE REGISTRAR OF COMPANIES BIHAR VS SANKALP PARIWAR INFRASTRUCTURE SERVICESLIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance via video conference/physically

For the Petitioner

Ms. Rashmi Bothra, Adv.

Ms. Sanjana Shaw, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**